

(2)

Dated: 12/11/93

Heard applicant by

Sh. M.R. Rajguru

Notice before admission
returnable in the week
commencing from 3/1/94.

N.R.V.
(N.R. Verna)
MCA)


(M.S. Deshpande)
V/c

Notice issued to all
Respondents on 18/11/93.

2
22/11

Dated: 3/1/94.

Applicant by Shri M.R. Rajguru.
Respondents by Shri P.B. Lambat.

It appears that the applicant's
representation dt. 16/7/93 has
remained unanswered. We direct
the Respondents to decide the
representation of the applicant within
two months from the date of the
receipt of a copy of this order.
Liberty to the applicant to
approach this Tribunal if he feels
aggrieved by the order deciding
the representation.

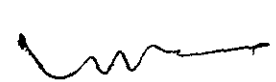
The application is accordingly
disposed of.

Reply of R. No. 2
filed on 5/1/94.

11/1/94 dt 3-1-94.
Order/Judgement despatched
to Applicant/Respondent (s)
on 14/2/94.

14/2/94

M.R. Kolhatkar
(M.R. Kolhatkar)
MCA)


(M.S. Deshpande)
V/c